

DISTRICT & SESSIONS COURT, PUNE.

Read : Office Order bearing No. B-16(ii)/59/
2020, dated : 18-06-2020.

No. B-16(ii)/ 60 /2020

Date : 18-06-2020.

CORRIGENDUM

Office order under reference is modified as under with
respect to remand work allotted to the Additional Sessions Judges, Pune.

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(District & Sessions Courts at Pune proper)

Sr. No.	Name of the Judicial Officer	Date	Assignment.
1)	Shri. S. R. Navandar, District Judge-5 and Addl. Sessions Judge, Pune	19-06-2020 20-06-2020	(i) Bail applications of the Police Stations allotted to Shri. R. G. Deshpande, Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) To be incharge of District Judge - 1 to 4, 8, 9, 11, 14,15 and Addl. Sessions Judge, Pune. (iii) To be incharge of his own Court and only Judicial work of Principal District & Sessions Judge, Pune.
2)	Shri. J. N. Raje, District Judge-6 and Addl. Sessions Judge, Pune	19-06-2020 20-06-2020	(i) Bail applications of the Police Stations allotted to Shri. V. P. Adone, Adhoc DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.

			(iii) To be incharge of his own Court.
3)	Shri. S. H. Gwalani, District Judge-10 and Addl. Sessions Judge, Pune.	19-06-2020 20-06-2020	(i) Bail applications of the Police Stations allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) To be incharge of District Judge - 16, 18, 19, 20, Adhoc DJ-1 to 9 and Addl./Asstt. Sessions Judge, Pune. (iii) To be incharge of his own Court.
4)	Shri. G.P. Agrawal, District Judge-13 and Addl. Sessions Judge, Pune.	19-06-2020 20-06-2020	(i) Bail applications of the Police Stations allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act. (iii) To be incharge of his own Court.
5)	Shri. S. S. Gosavi, District Judge-1 and Addl. Sessions Judge, Pune.	22-06-2020 23-06-2020	(i) Bail applications of the Police Stations allotted to Shri. R. G. Deshpande, Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) To be incharge of District Judge-5,6,8,9,10,11,13,14,15 and Addl. Sessions Judge, Pune. (iii) To be incharge of his own Court and only Judicial work of Principal District & Sessions Judge, Pune.

6)	Smt. A. V. Rotte, District Judge-2 and Addl. Sessions Judge, Pune.	22-06-2020 23-06-2020	(i) Bail applications of the Police Stations allotted to Shri. V. P. Adone, Adhoc DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI. (iii) To be incharge of her own Court.
7)	Shri. V. K. Yawalkar, District Judge-3 and Addl. Sessions Judge, Pune.	22-06-2020 23-06-2020	(i) Bail applications of the Police Stations allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) To be incharge of District Judge-16,18,19,20, Adhoc DJ-1 to 9 and Addl./Asstt. Sessions Judge, Pune. (iii) To be incharge of his own Court.
8)	Shri. M. R. Purwar, District Judge-4 and Addl. Sessions Judge, Pune.	22-06-2020 23-06-2020	(i) Bail applications of the Police Stations allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act. (iii) To be incharge of his own Court.
9)	Shri. H. R. Waghmare, District Judge-8 and Addl. Sessions Judge, Pune.	24-06-2020 25-06-2020	(i) Bail applications of the Police Stations allotted to Shri. R. G. Deshpande, Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.

			<p>(ii) To be incharge of District Judge - 1 to 6, 10, 13,15 and Addl. Sessions Judge, Pune.</p> <p>(iii) To be incharge of his own Court and only Judicial work of Principal District & Sessions Judge, Pune.</p>
10)	Smt. M. M. Deshpande, District Judge-9 and Addl. Sessions Judge, Pune.	24-06-2020 25-06-2020	<p>(i) Bail applications of the Police Stations allotted to Shri. V. P. Adone, Adhoc DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.</p> <p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act.</p> <p>(iii) To be incharge of her own Court.</p>
11)	Smt. R. V. Adone, District Judge-11 and Addl. Sessions Judge, Pune.	24-06-2020 25-06-2020	<p>(i) Bail applications of the Police Stations allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.</p> <p>(ii) To be incharge of District Judge-16,18,19,20, Adhoc DJ-1 to 9 and Addl./Asstt. Sessions Judge, Pune.</p> <p>(iii) To be incharge of her own Court.</p>
12)	Shri. P. C. Bhagure, District Judge-14 and Addl. Sessions Judge, Pune.	24-06-2020 25-06-2020	<p>(i) Bail applications of the Police Stations allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p>

			(iii) To be incharge of his own Court.
13)	Shri. S. N. Sonawane, District Judge-15 and Addl. Sessions Judge, Pune.	26-06-2020 29-06-2020	(i) Bail applications of the Police Stations allotted to Shri. R. G. Deshpande, Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) To be incharge of District Judge - 1 to 6, 8, 9, 10, 11, 13, 14 and Addl. Sessions Judge, Pune. (iii) To be incharge of his own Court and only Judicial work of Principal District & Sessions Judge, Pune.
14)	Smt. S. V. Sahare, District Judge-16 and Addl. Sessions Judge, Pune.	26-06-2020 29-06-2020	(i) Bail applications of the Police Stations allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI. (iii) To be incharge of her own Court.
15)	Smt. R. U. Malvankar, District Judge-18 and Addl. Sessions Judge, Pune.	26-06-2020 29-06-2020	(i) Bail applications of the Police Stations allotted to Shri. V. P. Adone, Adhoc DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) To be incharge of District Judge- 20, Adhoc DJ-1 to 9 and Addl./Asstt. Sessions Judge, Pune.

			(iii) To be incharge of her own Court.
16)	Smt. S. R. Bhangdiya Zawar, District Judge-19 and Addl. Sessions Judge, Pune.	26-06-2020 29-06-2020	(i) Bail applications of the Police Stations allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act. (iii) To be incharge of her own Court.
17)	Shri. S. P. Pingle, District Judge-20 and Addl. Sessions Judge, Pune.	30-06-2020	(i) To be incharge of District Judge - 1 to 6, 8, 9, 10, 11, 13, 14,15 and Addl. Sessions Judge, Pune. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI. (iii) To be incharge of his own Court and only Judicial work of Principal District & Sessions Judge, Pune.
18)	Shri. R. G. Deshpande, Adhoc District Judge-1 and Addl. Sessions Judge, Pune.	30-06-2020	(i) Bail applications of the Police Stations allotted to Shri. R. G. Deshpande, Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) To be incharge of his own Court.
19)	Shri. S. M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune.	30-06-2020	(i) Bail applications of the Police Stations allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) To be incharge of District

			Judge-16,18,19, Adhoc DJ- 5 to 9 and Asstt. Sessions Judge, Pune. (iii) To be incharge of his own Court.
20)	Shri. V. R. Jagdale, District Judge-3 and Addl. Sessions Judge, Pune.	30-06-2020	(i) Bail applications of the Police Stations allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act. (iii) To be incharge of his own Court.
21)	Shri. V. P. Adone, Adhoc District Judge-4 and Addl. Sessions Judge, Pune.	30-06-2020	(i) Bail applications of the Police Stations allotted to Shri. V. P. Adone, Adhoc DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) To be incharge of his own Court.

Rest of the order shall remain the same.

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

Pune.
Dated: 18-06-2020.

Sd/-xxx
(Neeraj P. Dhote)
Principal District & Sessions Judge,
Pune.

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Forwarded with compliments to all the Judicial Officers in Pune Judicial District, for information and necessary action.

No. B-16(ii)/ 60 /2020,
District & Sessions Court,
Pune.
Date: 18-06-2020.

By Order,

 18/6/2020

Registrar,

District & Sessions Court, Pune.

Copy to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.